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NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)		For	Rule-6 of	Mitcon Consultancy & Engineering
No.151/BB/2017		hearing	IB	Services Ltd. Vs Angadi Dutt Sugars
				Ltd.

SL. NAME (IN CAPITAL) NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

T.S. RAVI KOMBR 9 HH 82 58996

Petitioner

ORDER

He has filed memo alongwith Counsel for Petitioner is present. acknowledgement for service of notice on Corporate Debtor Angadi Dutt Sugars Ltd. No representation for Corporate Debtor. Corporate Debtor called absent. Counsel requested the Tribunal to address a letter to the Board for suggesting the name of IRP. Registry to address a letter to the Board. List it on 19.02.2018.

Member (T)

Member (J)